

borders between India and Nepal remain open and visa free. SSB, the Border Guarding Force (BGF) is deployed along Indo-Nepal border to check illegal activities like human trafficking, smuggling of drugs, gold, petrol and diesel etc. The details of such cases during the last three years and current year are as under:-

(i) Human Trafficking cases:

Sl.No.	No. of cases up to June, 2018	No. of traffickers apprehended	No. of victims rescued
1.	396	536	1850

(ii) Seizure of Narcotics Gold and apprehension:

Sl.No.	Name of items	No. of cases up to June, 2018	No. of personnel arrested
1.	Narcotics	666	758
2.	Gold	17	16

(c) Government has developed a well established mechanism and issued standing orders for SSB personnel to check such illegal activities across the border. Various operational activities like patrolling and naka-bandi are carried out regularly. Checking of persons crossing the borders is also carried out both randomly as well as on the basis of inputs received from own sources/sister agencies.

Crimes against women

1663. SHRI KAPIL SIBAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State/UT-wise details of crimes against women during last three years, till date;

(b) the State/UT-wise details and status of heinous crimes against minors during last three years, till date; and

(c) the State/UT-wise number of cases which have been registered with the video evidences of crime against women during the said period and status of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per the latest available published information with National Crime Records Bureau (NCRB), State/UT-wise details of cases registered with regard to Crime against women from 2014 to 2016 is given in the Statement-I (*See* below). The latest data pertains to the year 2016.

(b) As per the latest available published information with National Crime Records Bureau (NCRB), State/UT-wise details of cases registered under heinous crimes against children *viz.* murder, infanticide, foeticide, attempt to commit murder, kidnapping and abduction, rape and human trafficking in the country from 2014 to 2016 is given in the Statement-II (*See* below). The latest data pertains to the year 2016.

(c) National Crime Records Bureau does not maintain such information.

Statement-I

*State/UT-wise Cases Registered (CR), Cases Charge-sheeted (CCS)
under total crimes against women during 2014-2016*

Sl. No.	State/UT	2014		2015		2016	
		CR	CCS	CR	CCS	CR	CCS
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	16526	13400	15967	13255	16362	14774
2.	Arunachal Pradesh	351	241	384	259	367	239
3.	Assam	19169	10039	23365	12287	20869	11004
4.	Bihar	15393	10135	13904	9148	13400	13951
5.	Chhattisgarh	6301	5629	5783	4910	5947	5114
6.	Goa	508	329	392	319	371	236
7.	Gujarat	10854	10160	7777	7025	8532	7676
8.	Haryana	9010	5751	9511	5348	9839	5603
9.	Himachal Pradesh	1529	1122	1295	1012	1222	947
10.	Jammu and Kashmir	3327	2360	3366	2538	2850	1823
11.	Jharkhand	6086	4585	6568	4722	5453	4136
12.	Karnataka	14004	11298	12775	10053	14131	9936
13.	Kerala	11451	10150	9767	8856	10034	9408
14.	Madhya Pradesh	28756	25515	24231	21622	26604	23606
15.	Maharashtra	26818	22834	31216	22784	31388	26231
16.	Manipur	337	71	266	94	253	165
17.	Meghalaya	390	312	337	224	372	262

1	2	3	4	5	6	7	8
18.	Mizoram	258	240	158	197	120	116
19.	Nagaland	68	47	91	70	105	61
20.	Odisha	14651	12194	17200	15046	17837	15610
21.	Punjab	5481	3174	5340	3552	5105	2995
22.	Rajasthan	31216	16442	28224	14582	27422	14493
23.	Sikkim	111	104	53	36	153	113
24.	Tamil Nadu	6354	4756	5919	4221	4463	3166
25.	Telangana	14147	11366	15425	14037	15374	12185
26.	Tripura	1618	1343	1267	1025	1013	862
27.	Uttar Pradesh	38918	26506	35908	24940	49262	32032
28.	Uttarakhand	1413	992	1465	858	1588	990
29.	West Bengal	38424	35332	33318	35006	32513	33539
TOTAL (STATES)		323469	246427	311272	238026	322949	251273
30.	Andaman and Nicobar Islands	117	97	136	97	108	77
31.	Chandigarh	434	262	468	277	414	280
32.	Dadra and Nagar Haveli	21	16	25	12	28	30
33.	Daman and Diu	16	15	29	13	41	28
34.	Delhi UT	15319	6412	17222	7854	15310	8542
35.	Lakshadweep	4	3	9	1	9	8
36.	Puducherry	77	57	82	66	95	66
TOTAL (UTs)		15988	6862	17971	8320	16005	9031
TOTAL (ALL INDIA)		339457	253289	329243	246346	338954	260304

Source: Crime in India.

Statement-II

A. Details of Violent crimes against children during 2014

Sl. No.	State/UT	Murder		Infanticide		Foeticide		Attempt to Commit Murder		Kidnapping and Abduction	
		CR	CCS	CR	CCS	CR	CCS	CR	CCS	CR	CCS
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	45	35	2	0	0	0	1	2	600	352
2.	Arunachal Pradesh	5	2	0	0	0	0	2	1	66	26
3.	Assam	22	17	0	0	0	0	216	118	152	44
4.	Bihar	61	75	1	0	0	1	17	15	1585	865
5.	Chhattisgarh	50	50	5	2	5	0	84	77	1844	822
6.	Goa	3	1	0	0	0	0	2	2	134	17
7.	Gujarat	82	46	1	0	0	0	19	17	2101	1290
8.	Haryana	56	46	3	0	6	2	30	24	816	237
9.	Himachal Pradesh	7	5	0	0	4	0	0	0	210	53
10.	Jammu and Kashmir	3	3	1	0	0	0	2	2	139	49
11.	Jharkhand	8	4	4	0	1	1	145	324	94	48
12.	Karnataka	87	61	11	6	0	0	30	29	1177	352

13. Kerala	44	26	0	0	0	0	7	6	130	131
14. Madhya Pradesh	131	108	14	3	30	6	26	20	6339	2083
15. Maharashtra	195	170	12	6	7	3	34	24	2616	906
16. Manipur	9	0	0	0	0	0	1	0	69	1
17. Meghalaya	7	3	0	0	0	0	18	4	43	13
18. Mizoram	0	0	0	0	0	0	0	0	2	2
19. Nagaland	1	1	0	0	0	0	0	0	7	5
20. Odisha	23	19	3	0	0	0	4	4	800	259
21. Punjab	42	26	8	1	10	4	40	19	871	247
22. Rajasthan	73	60	33	0	24	2	42	26	1814	660
23. Sikkim	1	1	0	0	0	0	4	2	17	7
24. Tamil Nadu	103	103	0	1	0	0	12	2	390	177
25. Telangana	70	39	6	5	2	2	62	61	634	281
26. Tripura	21	20	0	0	0	0	9	8	88	34
27. Uttar Pradesh	543	484	11	9	11	7	14	10	5875	3955
28. Uttarakhand	11	11	0	0	1	1	0	0	275	107
29. West Bengal	64	54	0	0	0	1	10	6	2351	1410
TOTAL (STATES)	1767	1470	115	33	101	30	831	803	31239	14433

1	2	3	4	5	6	7	8	9	10	11	12
30.	Andaman and Nicobar Islands	1	1	0	0	0	0	0	0	12	6
31.	Chandigarh	0	1	0	0	1	0	0	0	130	47
32.	Dadra and Nagar Haveli	1	0	0	0	0	0	0	0	8	3
33.	Daman and Diu	0	0	0	0	0	0	0	0	4	2
34.	Delhi UT	48	45	6	0	5	0	8	2	6452	586
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	00
36.	Puducherry	0	0	0	0	0	0	1	1	9	5
TOTAL (UTs)		50	47	6	0	6	0	9	3	6615	649
TOTAL (ALL INDIA)		1817	1517	121	33	107	30	840	806	37854	15082

B. Details of violent crimes against children during 2015

1.	Andhra Pradesh	44	26	4	1	0	0	4	1	497	306
2.	Arunachal Pradesh	6	3	0	0	0	0	0	2	120	39
3.	Assam	16	10	1	0	0	0	66	62	383	75
4.	Bihar	97	67	0	1	0	0	7	4	1231	716
5.	Chhattisgarh	66	54	4	3	11	1	14	22	1846	624
6.	Goa	3	0	0	0	0	0	0	1	102	29
7.	Gujarat	81	42	1	0	1	0	7	7	1589	879

1	2	3	4	5	6	7	8	9	10	11	12
27.	Uttar Pradesh	474	442	9	6	12	9	7	7	5913	3488
28.	Uttarakhand	8	6	0	0	0	0	0	0	444	58
29.	West Bengal	53	51	0	0	0	0	18	15	1951	1984
TOTAL (STATES)		1699	1379	88	37	94	30	263	253	34780	14483
30.	Andaman and Nicobar Islands	1	0	0	0	0	0	0	0	28	7
31.	Chandigarh	1	1	0	0	0	0	1	1	164	24
32.	Dadra and Nagar Haveli	2	2	0	0	0	0	0	0	14	4
33.	Daman and Diu	1	0	0	0	0	0	0	0	21	0
34.	Delhi UT	54	41	3	1	3	0	12	9	6881	533
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	0	00	0	0	5	3
TOTAL (UTs)		59	44	3	1	3	0	13	10	7113	571
TOTAL (ALL INDIA)		1758	1423	91	38	97	30	276	263	41893	114054

C. Details of violent crimes against children during 2016

1.	Andhra Pradesh	54	37	10	1	1	0	5	2	477	294
2.	Arunachal Pradesh	1	2	0	0	0	0	0	0	54	22
3.	Assam	35	7	0	0	1	0	1	5	1451	162

4. Bihar	33	44	0	0	0	0	0	0	0	3257	2360
5. Chhattisgarh	75	63	1	0	18	1	15	15	1989	769	
6. Goa	3	4	0	0	0	0	1	0	88	19	
7. Gujarat	79	47	1	0	0	0	5	6	1749	975	
8. Haryana	58	57	1	0	4	8	4	8	1226	394	
9. Himachal Pradesh	3	3	0	0	0	0	1	1	230	47	
10. Jammu and Kashmir	5	6	0	0	2	0	2	1	167	56	
11. Jharkhand	10	5	0	0	0	0	15	12	245	149	
12. Karnataka	84	73	2	1	2	0	6	4	2143	365	
13. Kerala	33	48	0	1	0	1	13	11	154	144	
14. Madhya Pradesh	126	117	14	4	19	3	40	38	6011	2193	
15. Maharashtra	162	134	7	2	7	4	49	45	7949	1558	
16. Manipur	4	1	0	0	0	0	4	1	62	23	
17. Meghalaya	4	4	1	0	0	0	1	1	69	12	
18. Mizoram	1	1	0	0	0	0	0	0	5	4	
19. Nagaland	2	0	0	0	0	0	1	0	47	5	
20. Odisha	19	17	1	0	0	1	5	3	1135	561	
21. Punjab	55	42	8	0	4	0	1	0	1006	286	
22. Rajasthan	39	26	14	2	21	0	2	1	1831	660	

1	2	3	4	5	6	7	8	9	10	11	12
23.	Sikkim	0	0	0	0	0	0	0	0	11	2
24.	Tamil Nadu	87	78	2	1	0	0	9	10	371	152
25.	Telangana	48	63	6	6	0	0	3	8	727	305
26.	Tripura	4	4	0	0	0	0	0	0	100	59
27.	Uttar Pradesh	506	493	21	9	52	32	5	4	9657	4214
28.	Uttarakhand	4	3	0	0	4	0	0	0	435	96
29.	West Bengal	67	70	0	0	0	0	11	9	3467	1901
TOTAL (STATES)		1601	1449	89	27	135	50	199	185	46113	17787
30.	Andaman and Nicobar Islands	1	1	0	0	0	0	0	0	25	7
31.	Chandigarh	1	1	0	0	1	0	3	3	145	25
32.	Dadra and Haveli	0	0	0	0	0	0	0	0	10	3
33.	Daman and Diu	0	0	0	0	0	0	0	0	20	2
34.	Delhi UT	36	41	4	1	8	5	11	3	5934	415
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	1	1	0	0	0	0	0	0	6	3
TOTAL (UTs)		39	44	4	1	9	5	14	6	6140	455
TOTAL (ALL INDIA)		1640	1493	93	28	144	55	213	191	52253	18242

CR: Cases Registered.

CCS: Cases Chargesheeted.

Source: Crime in India.